IN THE HIGH COURT OF JHARKHAND AT RANCHI
A.B.A. No.6385 of 2021

Md. Chand Ali @ Chand .... …. Petitioner

Versus

The State of Jharkhand ....Opposite Party

CORAM : HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Petitioner : None
For the State : Mr. Manoj Kr. Mishra, Addl. P.P

Order No.02 Dated- 08.09.2021

Heard the learned Addl.P.P. appearing for the State through video conferencing.

No one turns up on behalf of the petitioner in spite of repeated calls.

Learned Addl. P.P. appearing for the State submit that from the conduct of the petitioner it appears that he is not interested to pursue the case and there is no merit in the same.

Accordingly, this anticipatory bail application is rejected as not pressed.

(Anil Kumar Choudhary, J.)

Pappu/